

mic Energy (Shri Jawaharlal Nehru): I beg to lay on the Table a copy of the proceedings of the First Meeting of the National Integration Council held on June 2 and 3, 1962. [Placed in Library. See No. 195/62].

REPORT OF COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): I beg to lay on the Table a copy of the Report (Part I and II) of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1960-61, under article 338(2) of the Constitution. [Placed in Library. See No. LT-196/62].

REPORT OF STUDY TEAM ON NYAYA PANCHAYATS

The Deputy Minister in the Ministry of Law (Shri Bibudendra Misra): I beg to lay on the Table a copy of Report of the Study Team on Nyaya Panchayats. [Placed in Library. See No. LT-197/62].

LEAVE OF ABSENCE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in their First Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:

1. Shri Lal Shyamshah	16th April to 13th June, 1962 (First Session).
2. Choudhury Brahm Perakash	16th April to 3rd May, 1962 (First Session).
3. Shri M. Hifzur Rehman	17th April to 13th June, 1962 (First Session).
4. Shrimati Jayaben Shah	7th May to 22nd June, 1962 (First Session).
5. Dr. Panjabrao Deshmukh	14th May to 22nd June, 1962 (First Session).
6. Shri D. D. Puri	17th May to 16th June, 1962 (First Session).
7. Maharani Gayatri Devi	23rd May to 22nd June, 1962 (First Session).
8. Shri V. T. Patil	21st April to 29th May, 1962 (First Session).
9. Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagaram	17th April to 13th June, 1962 (First Session).
10. Shri U. Muthuramalinga Thevar	16th April to 13th June, 1962 (First Session).

Shri Hari Vishnu Kamath (Hoshangabad): May I seek a little light from you on one or two points which are obscure? I am aware that the points that I am seeking to raise are not frightfully important, but I am raising these points in the interest of precision and correctness of parliamentary records. They are important from that point of view.

Mr. Speaker: Are they in connection with the leave of absence?

Shri Hari Vishnu Kamath: Yes.

No. 2 in the list is Choudhury Brahm Perakash. With regard to him, it is said here that he applied for leave from the 16th April to the 10th May, but, actually he was present in the House on the 4th May, and, therefore, leave has not been granted up to the 10th, but only up to the 4th May, 1962, and the marginal remark has been made that he was present on the 4th May, 1962.

In regard to No. 3 in the list, that is, Shri M. Hifzur Rehman, it has been